

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 890/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: AMI Global Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(56)	RAJESH SHRESTHA	Advocate for Petition	.....

ORDER

CSP 876/230-232/NCLT/MB/MAH/2017

CSP 882/230-232/NCLT/MB/MAH/2017

CSP 890/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed, vide separate orders.

**Sd/-**

V. NALLASENAPATHY

Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR

Member (Judicial)